# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01557/2018

DATED THIS THE 29<sup>TH</sup> DAY OF AUGUST, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

## HON'BLE SHRI C.V. SANKAR, MEMBER (A)

E. Jayashekarappa S/o Erappa, Aged about 58 years, Working as sub post master, Kolar Extn P.O, Kolar 563 101 Residing at: C. Hosahalli, Byrakur PO Mulbagal PO 563 131 (By Advocate Shri P. Kamalesan)

..... Applicant

Vs.

- 1. Union of India Represented by Secretary, Department of Post, Dak Bhavan, New Delhi
- 2. Chief Post Master General Karnataka Circle,

Bangalore 560 001

3. Post Master General S.K. Region, Bangalore 560 001

4. Senior Superintendent of Post Offices, Mysore Postal Division, Mysore 570 020

....Respondents

(By Shri M.V. Rao, Counsel for the Respondents)

### ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Heard. Apparently the charges I and II reflected matters relating to integrity which was not proven. Charges III and IV relate to non-entering of passbook even though in the system it has been updated regularly. It appears that there were only 2 Postal Assistants and 18194 passbooks to be updated. Going by the norms, it will take a person 284 days to update it. The applicant submits that based on the work load and availability of the time at his command he cannot be so much burdened. However we find that the representation filed by the applicant had been rejected only on the ground of delay. We will, therefore, direct the concerned official to pass appropriate orders on merit after hearing the applicant without considering the question of delay and pass appropriate orders within two months next.

2. The OA is allowed to this limited extent. No order as to costs.

(C.V. SANKAR) (DR.K.B.SURESH)

MEMBER (A) MEMBER (J)

/ksk/

#### Annexures referred to by the applicant in OA No. 170/01557/2018

Annexure A1: Copy of the letter dated 25.07.2013

Annexure A2: Copy of the representation of the applicant

Annexure A3: Copy of the letter dated 18.11.2014

Annexure A4: Copy of the applicant's reply dated 17.12.2014

Annexure A5: Copy of the letter dated 30.12.2014

Annexure A6: Copy of the application dated 27.01.2017

Annexure A7: Copy of the letter dated 10.01.2018

#### **Annexures referred in reply statement**

Annexure R1: Copy of the letter to Superintendent of Post Office from Shri Ramachandregowda.

Annexure R2: Copy of the petition of the applicant

Annexure R3: Copy of the extract of Swamy's CCS (CCA) Rules

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